

(15)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/713/IB/2017
NAME OF THE PETITIONER : SIMPLEX INFRASTRUCTURE LTD
NAME OF THE RESPONDENT : EAST COAST CONSTRUCTION & INDUSTRIES LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

R.J. SRI LAKSHESH

- For Respondent

[Signature]

THIRIYANDAR

KANNAN

For OC

[Signature]

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that time be granted for working out the settlement between the parties. At request, time is enlarged. Put up on 20.02.2018 at 10.30 A.M.

-54-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk